

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1265  
ANSWERED ON:26.11.2001  
DESTRUCTION OF FORESTS DUE TO ILLEGAL MINING  
ANANTA NAYAK

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the total damage done to environment and forest resources during the last five years by each public and private sector company dealing with mining activities in Keonjhar, Mayurbhary, Sundargarh and undivided KBK districts of Orissa;
- (b) whether plantation of trees activity has been undertaken in the pits and holes left behind after mining by these companies;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor and the action taken/proposed to be taken by the Government against such companies for degradation, destroying and creating environment imbalance including pollution?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BAALU)

(a), (b), (c), (d): Information is being collected and will be laid on the Table of the House.